

From:

**Nikesh Kumar Sinha**

Registrar (Administration),

High Court of Jharkhand,

Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/I/2024-25/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Mr. Pawan Kumar No. 1, Dist. & Addl. Sessions Judge, Bokaro,
2. Mrs. Garima Mishra, Dist. & Addl. Sessions Judge, Bokaro
3. Mr. Anil Kumar No. 2, Dist. & Addl. Sessions Judge, Bokaro (Bermo at Tenughat),
4. Mr. Surya Mani Tripathi, Dist. & Addl. Sessions Judge, Bokaro (Bermo at Tenughat),
5. Mr. Tarun Kumar, Dist. & Addl. Sessions Judge, Chaibasa,
6. Mr. Suraj Prakash Thakur, Dist. & Addl. Sessions Judge, Chatra,
7. Mr. Akhilesh Kumar, Dist. & Addl. Sessions Judge, Daltonganj,
8. Mr. Shankar Kumar Maharaj, Dist. & Addl. Sessions Judge, Daltonganj,
9. Mr. Rajeev Ranjan, Dist. & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Deoghar,
10. Mr. Shyam Nandan Tiwary, Dist. & Addl. Sessions Judge, Deoghar (Madhupur),
11. Mr. Rajni Kant Pathak, Dist. & Addl. Sessions Judge-cum-Spl. Judge, C.B.I., Dhanbad,
12. Mr. Prabhakar Singh, Special Judge, POCSO Act, Dhanbad,
13. Mr. Shwayambu, Dist. & Addl. Sessions Judge, Dhanbad,
14. Mr. Sanjay Kumar Singh No. III, Dist. & Addl. Sessions Judge, Dhanbad,
15. Mr. Rajesh Sinha, Dist. & Addl. Sessions Judge-cum-Special Court, elected M.P./M.L.A, Dumka,
16. Mr. Santosh Anand Prasad, Dist. & Addl. Sessions Judge, Garhwa,
17. Mr. Gopal Pandey, Dist. & Addl. Sessions Judge, Giridih,
18. Mr. Yashwant Prakash, Special Judge, POCSO Act, Giridih,
19. Mr. Anand Prakash, Dist. & Addl. Sessions Judge, Giridih,
20. Mr. Piyush Srivastava, Dist. & Addl. Sessions Judge, Godda,
21. Mr. Prem Shankar, Dist. & Addl. Sessions Judge, Gumla,
22. Mr. Shatrunjay Kumar Singh, Dist. & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh,
23. Mr. Deepak Malik, Dist. & Addl. Sessions Judge-cum-P.O., MVACT, Hazaribagh,
24. Mr. Kankan Pattadar, Dist. & Addl. Sessions Judge, Jamshedpur,
25. Mr. Kamlesh Kumar Shukla, Dist. & Addl. Sessions Judge, Jamshedpur (Ghatshila),
26. Mr. Ajai Kumar Srivastava, Dist. & Addl. Sessions Judge, Jamtara,
27. Mr. Sanjay Kumar No. 2, Dist. & Addl. Sessions Judge, Khunti,
28. Mr. Ghulam Haidar, Dist. & Addl. Sessions Judge, Koderma,
29. Mr. Sanjay Kumar Dubey, Special Judge, POCSO Act, Latehar,
30. Mrs. Neerja Ashri, Dist. & Addl. Sessions Judge, Lohardaga,
31. Mr. Kumar Kranti Prasad, Dist. & Addl. Sessions Judge, Pakur,
32. Mrs. Kusum Kumari, Dist. & Addl. Sessions Judge, Ramgarh,
33. Mrs. Sanjeeta Srivastava, Additional Principal Judge, Additional Family Court, Ranchi,
34. Mr. Manoj Chandra Jha, Additional Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi,
35. Mr. Manish, Additional Judicial Commissioner-cum-P.O., MVACT, Ranchi,

36. Mr. Yogesh Kumar Singh, Additional Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi,
37. Mr. Prabhat Kumar Sharma, Additional Judicial Commissioner-cum-Spl. Judge, CBI (other than AHD), Ranchi,
38. Mr. Shekhar Kumar, Dist. & Addl. Sessions Judge, Sahebganj,
39. Mr. Chaudhary Ahsan Moiz, Dist. & Addl. Sessions Judge, Seraikella-Kharsawan,
40. Mrs. Asha Devi Bhatt, Dist. & Addl. Sessions Judge, Simdega.

Sub.:- Nomination of Judicial Officers for attending one day **Workshop on Qualitative Disposal of Motor Accident Claim Cases (W-1)** scheduled to be held on **06<sup>th</sup> July, 2024** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training Programme scheduled to be held on **06<sup>th</sup> July, 2024** at **Judicial Academy Jharkhand, Ranchi.**

The arrangement for the stay of the nominated outstation officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of preceding day of the training Programme till the evening of concluding day of the training Programme.** All the nominated officers have to **report at Academy for training Programme on or before 09:30 A.M. for registration, in proper dress.**

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme.

**No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,  
Sd/-Nikesh Kumar Sinha  
Registrar (Administration)

Memo No. 3307 /Apptt.

Dated, Ranchi, the 28/06/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 660/JAJ dated 19.06.2024 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
28.6.24  
Registrar (Administration)